

O.I.H

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4440
TO BE ANSWERED ON MARCH 27, 2025**

UPGRADATION OF STPs

NO. 4440. SMT. SANJNA JATAV:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether the Government is aware that several cities across the country have Sewage Treatment Plants (STPs) that primarily focus on treating wastewater to a level suitable for discharge into water bodies without harming the environment rather than purifying it for the drinking purpose;**
- (b) if so, the details thereof; and**
- (c) the details of the initiatives taken/proposed to be taken by the Government to upgrade STPs in order to produce quality drinking water?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities) and towns across the country. The Mission focuses on development of basic infrastructure, in the selected cities and towns, in the sectors of water supply; sewerage and septage management; etc. Further, AMRUT 2.0 was launched on 01 October 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0.

Under AMRUT, 890 sewerage/ septage management projects worth ₹34,505 crore have been grounded through which 4,447 Million Litre per Day (MLD) sewage treatment capacity (new/augmented) has been created of which 1,437 MLD capacity has been developed for recycle/reuse. The State-wise details of Sewage Treatment Plant (STP) under AMRUT is given in Annexure-I.

Under AMRUT 2.0, 592 sewerage/septage projects worth ₹67,607.67 crore have been approved by Ministry of Housing and Urban Affairs (MoHUA) so far. Approved projects cover 6,739 MLD sewage treatment capacity (new/augmentation) of which 2,093 MLD sewage treatment capacity is for recycle/reuse. The State-wise details of STP under AMRUT 2.0 is given in Annexure-II.

MoHUA has also launched "Jal Hi AMRIT" initiative under AMRUT 2.0 reforms, which aims to incentivize States and Union Territories (UTs) to efficiently manage sewage treatment plants for recyclable treated water meeting environmental standards on sustained basis. The focus of this initiative is to build capacity and incentivizing qualitative improvements in the treated discharge effluent. This initiative is targeted to create opportunities for suitable reuse of water, contributing to the overall goal of water security through increasing water availability under the Mission.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) to (c) OF UNSTARRED QUESTION NO. 4440 REGARDING “UPGRADATION OF STPs”, DUE FOR ANSWER IN THE LOK SABHA ON 27/03/2025:

STATE-WISE STATUS OF SEWAGE TREATMENT PLANT CAPACITY UNDER AMRUT

S.No.	Name of State/UTs	STP Capacity developed (in MLD)	STP Capacity at implementation stage (in MLD)	Total STP Capacity (in MLD)
1	Andhra Pradesh	40	165	205
2	Arunachal Pradesh		3	3
3	Chhattisgarh	263.2		263.2
4	Delhi		68	68
5	Daman and Diu	4.21		4.21
6	Gujarat	1582.4		1582.4
7	Haryana	231.86	44.37	276.23
8	Himachal Pradesh	31.1		31.1
9	Jammu and Kashmir	8		8
10	Jharkhand		36	36
11	Karnataka	132.55	78	210.55
12	Kerala	11.6	16.2	27.8
13	Madhya Pradesh	570.85	391.65	962.5
14	Maharashtra	529.5	303.5	833
15	Meghalaya	1.65		1.65
16	Odisha	0.12		0.12
17	Punjab	131.25	380.5	511.75
18	Rajasthan	266.75	28	294.75
19	Tamil Nadu	289.97	210.03	500
20	Telangana	18.25		18.25
21	Uttar Pradesh	280	128	408
22	Uttarakhand	49.55		49.55
23	West Bengal	4.3		4.3
Total		4447.11	1852.25	6299.36

**STATE-WISE STATUS OF STP CAPACITY DEVELOPED FOR RECYCLE/ REUSE
UNDER AMRUT**

State/UT	STP capacity developed for recycle/reuse (in MLD)
Chhattisgarh	326.2
Daman and Diu	4.21
Gujarat	294
Haryana	57.75
Jammu and Kashmir	2.5
Karnataka	92.25
Kerala	1
Madhya Pradesh	477.55
Rajasthan	88.25
Tamil Nadu	90
Telangana	3.4
Uttarakhand	0.45
Total	1,437.56

ANNEXURE-II REFERRED TO IN REPLY TO PART (a) to (c) OF UNSTARRED QUESTION NO. 4440 REGARDING “UPGRADATION OF STPs”, DUE FOR ANSWER IN THE LOK SABHA ON 27/03/2025:

**STATE-WISE STATUS OF SEWAGE TREATMENT PLANT CAPACITY UNDER
AMRUT 2.0**

S. No.	State	STP Capacity for augmentation (in MLD)
1	ANDHRA PRADESH	421.97
2	ASSAM	9
3	BIHAR	297.8
4	CHHATTISGARH	322
5	DADRA & NAGAR HAVELI AND DAMAN & DIU	10
6	DELHI	178.15
7	GUJARAT	1,186.74
8	HARYANA	96.5
9	HIMACHAL PRADESH	1.1
10	JAMMU AND KASHMIR	54
11	KERALA	65.65
12	LADAKH	11.1
13	MADHYA PRADESH	1,084.54
14	MAHARASHTRA	1,197.50
15	MIZORAM	4.1
16	NAGALAND	10.58
17	PUDUCHERRY	29
18	PUNJAB	2
19	RAJASTHAN	239.69
20	TAMIL NADU	81.51
21	TELANGANA	1,132.00
22	UTTAR PRADESH	201
23	WEST BENGAL	104
Total		6739.92

**STATE-WISE STATUS OF STP CAPACITY DEVELOPED FOR RECYCLE/ REUSE
UNDER AMRUT 2.0**

State/UT	Quantity of water for recycle/reuse (in MLD)
ANDHRA PRADESH	40.00
ASSAM	1.00
CHANDIGARH	90.80
CHHATTISGARH	41.50
GUJARAT	527.00
KERALA	5.53
LADAKH	5.50
MADHYA PRADESH	306.48
MAHARASHTRA	435.75
PUNJAB	125.00
RAJASTHAN	220.85
TAMIL NADU	57.65
TELANGANA	1.40
UTTAR PRADESH	46.50
WEST BENGAL	19.00
BIHAR	153.43
NAGALAND	10.58
DADRA & NAGAR HAVELI AND DAMAN & DIU	6.00
Grand Total	2,093.96